

Information note to the Press (Press Release No 96/2020)
For Immediate release

Telecom Regulatory Authority of India

TRAI releases consultation paper on Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019.

New Delhi, 7 December 2020 - The Telecom Regulatory Authority of India (TRAI) has today issued the consultation paper on MIB back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019.

2. MIB vide its letter dated 23.10.2020 has referred back TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" as per proviso to Section 11(1) of the TRAI Act 1997, for reconsideration of the recommendations that have been approved with modifications.


3. Further, MIB vide its another letter dated 23.10.2020 has referred to TRAI's Recommendations on Regulatory Framework for Platform Services dated 19 November 2014 and TRAI's Recommendations on "Platform Services Offered by DTH Operators" dated 13.11.2019. Vide this second reference, MIB has proposed to adopt the certain recommendations on four issues, in respect of Platform Services offered by MSOs also by appropriately replacing the word "DTH" with "MSO" and requested TRAI to furnish its views on the above proposal.

4. The Authority has considered both the above-mentioned letters together. The Authority had forwarded its recommendations on Regulatory Framework for Platform Services in 2014 and a lot of developments have happened since then. Further, there are a few new issues that have been raised by MIB in its above referred letter dated 23.10.2020 vis-à-vis applying certain recommendations made for DTH operators in 2019 on MSOs also. Therefore, in line with its practise, TRAI shall provide its recommendations on the above-mentioned letters to MIB after a due consultation process. Accordingly, TRAI has issued consultation paper for seeking comments of all the stakeholders.

5. Full text of the consultation paper is available on the TRAI's website www.trai.gov.in.



6. Written comments on the consultation paper are invited from the stakeholders by 14 December 2020. Counter comments, if any, may be submitted by 19 December 2020. The comments and counter-comments may be sent, preferably in electronic form on the email:-advbcs-2@traigov.in and sapna.sharma@traigov.in. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23237922.


(S.K. Gupta)
7/12/2020
Secretary, TRAI